

## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) NO.361/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company		State bank of India -Vs- Electrosteel Steels Ltd		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	date
1. 2. 3.	SOUNK 1	BANERJEE, ADV MAZUMDAR, ADV DAS, ADV.	l'étitionex / J. Firenial Gréditor	Kislan Banerjee 18/7/17 Samit Hy mode
, ?	achetider	San Senday.	Respondant	BR(7/1)

## ORDER

Ld. Counsels for the petitioner and the respondent are present.

Heard. Reserved for Order.

(Vijai Pratap Singh) Member (J)